

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 707 of 2020**

**IN THE MATTER OF:**

**Solenis Chemicals (India) Pvt. Ltd.**

**...Appellant**

**Vs**

**Arjun Pulp and Paper India Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Kamal Ahuja and Ms. Sanchita Bhardwaj,  
Advocates.**

**For Respondent: Mr. Rohan Rajasekaran and Mr. Kartik Malhotra,  
Advocates.**

**ORDER**

**(Through Virtual Mode)**

**22.02.2021:** Heard the Learned Counsel for the Appellant and Respondent.

Written Submissions have been filed on behalf of the Appellant and Respondent, which is taken on record.

**Order Reserved.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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